

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3695
ANSWERED ON:19.04.2010
SPECIAL FUNDS FOR HANDICAPPED
Dhotre Shri Sanjay Shamrao;Sharma Shri Madan Lal

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether there is any proposal for setting up of special funds for the handicapped in special employment exchanges and general employment exchanges;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the steps being taken to provide more employment to handicapped?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRI D. NAPOLEON)

(a) No Sir.

(b) Does not arise.

(c) & (d) A Scheme of Incentive to the Private Sector for Employment of Physically Challenged Persons has been launched, w.e.f. 01.04.2008. Under this Scheme, the Government of India provides the employer's contribution for Employees Provident Fund (EPF) and Employees State Insurance (ESI) for 3 years, for employees with disabilities employed in the private sector on or after 01.04.2008, with a monthly salary upto 25,000. Similarly 20 Vocational Rehabilitation Centres (VRCs) are functioning in the Country with a view to provide economic rehabilitation assistance to persons with disabilities. In order to enhance the employability of persons with disabilities, Skill Development Initiative Scheme (SDIS) based on Modular Employable Skill has been introduced in VRCs from the financial year 2010-11.